

(f) whether it is also a fact that certain officers have got their close relations employed in certain drug companies, and

(g) if so, the names of such officers, name, of relations of each and the name of the company, which have come to the notice of his Ministry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (d) A number of letters have been received from Members of Parliament alleging that the assessment of the liabilities by the officers entrusted with the task, has not been made correctly and certain drugs were wrongly excluded from price control by the Kelkar Committee. The liabilities are being reassessed and as regards anomalies in inclusion/exclusion of drugs in DPCO, 1987 a Standing Committee is already examining the cases.

(e) to (g) Information is being collected and will be placed on the Table of the House.

Introductory Course of Ayurveda

347. SHRI PRAMOD MAHAJAN;
SHRI KRISHAN LAL SHARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government' attention has been drawn a report which appeared in the Statesman of the 9th April. 1990 to the effect that the Soviet Health Ministry has decided to host an 'Introductory Course of Ayurveda for 1000 Soviet doctors;

(b) what are the names of other countries where similar programmes

have been held or are proposed to be held and for how many doctors in each case;

(c) what is the outline and important contents of this course; and

(d) what steps are to be taken by Government for boosting the spread of Ayurvedic knowledge in foreign countries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASH-EED MASOOD): (a) to (d) The information is being collected and will be laid on the Table of the House,

Contracts by Hindustan Organic Chemicals Ltd.

348. SHRI PRAMOD MAHAJAN:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether Hindustan Organic Chemicals Ltd. has given contracts to Rasayani Employees Engineering Concern during the last three years;

(b) if so, what are the details thereof, yearwise;

(c) whether it is the policy of Government to allow a public sector organisation to give contracts to its own employees union; and

(d) if not, what action is being taken against the management of HOC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJA-MAN BEHERA): (a) and (b) M.S. Hindustan Organic Chemicals Ltd. (HOC) have awarded the following contracts to the Rasayani Employees